## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 68(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: M/s. Paramjit Singh Bawa V/s. M/s Bawa Promoters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Shubhan Javinol, Adv. 3 Petitioner Sublight

2-1 Mr. Anurcy Singh, Adv. Respondent No. 526

## ORDER

Learned Counsel for the parties are present. Learned Counsel have stated that the parties are exploring the possibility of entering into an amicable settlement. Learned counsel seek and are given 8 weeks' time on that count.

List on 23.12.2016

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

Sd1-

Member (Judicial)